



### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 7028/2024

 PRIYANKA SINGH .....Petitioner Through: Ms. Kiran Sharma, Advocate. versus
UNION OF INDIA AND ANR. .....Respondents Through: Mr. Varun Vats, SPC with Mr. Rajat Sikri, Government Pleader for UOI/Respondent No. 1. Mr. Anubhav, Advocate for R-2.
CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

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# 25.10.2024

<u>O R D E R</u>

#### <u>CM APPL. 29246/2024</u>

- 1. Allowed, subject to all just exceptions.
- 2. Application stands disposed of.

#### W.P.(C) 7028/2024

3. Issue notice.

4. Mr. Varun Vats, learned counsel accepts notice on behalf of Respondent No. 1.

5. Mr. Anubhav, learned counsel accepts notice on behalf of Respondent No. 2.

- 6. Counter affidavits be filed within six weeks from today.
- 7. Rejoinders be filed before the next date of hearing.
- 8. List on 17.02.2025.

## JYOTI SINGH, J

#### OCTOBER 25, 2024/shivam

This is a digitally signed order.

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